



Central Electricity Regulatory Commission

4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001

Phone: 23353503, FAX: 23753923

Petition No. 244/TL/2023

Dated: 23.11.2023

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by Fatehgarh IV Transmission Limited, T-15 A, Third Floor, Salcon Rasvilas, Saket, New Delhi-110017 for the grant of an inter-State transmission licence for establishment of the "Transmission system for evacuation of power from REZ in Rajasthan (20 GW) under phase III-Part A1" ("Project") on Build, Own, Operate and Transfer (BOOT) basis, consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	Establishment of 5x500 MVA, 400/220 kV pooling station at Fatehgarh-4 PS along with 2x125 MVAr Bus Reactor <ul style="list-style-type: none"> • 400/220 kV, 500 MVA ICT- 5 Nos. • 400 kV ICT bays – 5 nos. • 220 kV ICT bays – 5 nos. • 400 kV line bays – 2 nos. • 220 kV line bays – As per connectivity granted to RE developers (7 no. of bays considered at present). • 125 MVAr, 420 kV bus reactor – 2 nos. • 420 kV reactor bay – 2 nos. • 220 kV Sectionalization bay: 1 set • 220 kV Bus Coupler (BC) Bay -2 nos. • 220 kV Transfer Bus Coupler (TBC) Bay -2 nos Future provisions: Space for: <ul style="list-style-type: none"> • 765/400kV ICTs along with bays: 6 nos. • 765kV line bay along with switchable line reactor: 6 nos. • 765kV Bus Reactor along with bays: 3 nos. • 400/220 kV ICTs along with bays: 8 nos. • 400 kV line bays along with switchable line reactor: 10 nos. • 400kV Bus Reactor along with bays: 2 nos. • 400kV Sectionalization bay: 2 sets • 220 kV line bays: 13 nos. • 220 kV Sectionalization bay: 3 sets • 220 kV Bus Coupler (BC) Bay -3nos • 220 kV Transfer Bus Coupler (TBC) Bay -3nos. 	18 Months
2.	Fatehgarh-4 PS- Fatehgarh-3 PS 400 kV D/c twin HLTS* line	
3.	2 no. of 400 kV line bays at Fatehgarh-3 PS	

- With a minimum capacity of 2100 MVA on each circuit at a nominal voltage

Note:

- i. Developer of Fatehgarh-3 S/s(new section) to provide space for 2 nos. of 400 kV line bays at Fatehgarh-3 S/s for termination of Fatehgarh-4 Fatehgarh-3 400 kV D/c twin HLTS line.
- ii. Scheme to be awarded after SECI/REIA awards first bid of RE project at Fatehgarh-4 pooling station.
2. The applicant has been selected as the Transmission Service Provider with the lowest leveled transmission charges of ₹248.67 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited (PFCCL), in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
3. The Central Transmission Utility of India Limited vide its letter dated 8.9.2023 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
4. Based on the material available on record, the Commission vide order dated 22.11.2023 in Petition No. 244/TL/2023, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
5. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Fatehgarh IV Transmission Limited before the Commission can be accessed at the website www.apraava.com or inspected by any person in the Commission's office by following the laid down procedure.
6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **6.12.2023** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
7. The application shall be taken up for the further hearing by the Commission on **8.12.2023**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/
(Harpreet Singh Pruthi)
Secretary